

O.I.H

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

STARRED QUESTION NO. 172

TO BE ANSWERED ON MARCH 09, 2016

INDUSTRY STATUS TO REAL ESTATE SECTOR

No. 172* SHRI VISHNU DAYAL RAM :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of national and international companies involved in the real estate sector as on 31.12.2015. State/Union Territory-wise;
- (b) whether any proposal to grant the status of industry to real estate sector is under consideration of the Government; and
- (c) if so, the details and the present status thereon?

ANSWER

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION

(SHRI M. VENKAIAH NAIDU)

(a) to (c): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED
QUESTION NO. 172 FOR 09.03.2016 REGARDING INDUSTRY
STATUS TO REAL ESTATE SECTOR

- (a): As per the Ministry of Corporate Affairs, there are 76,043 active Indian companies and 1 (one) foreign company engaged in real estate sector in the country as on 31.12.2015. The State/UT-wise number of active Indian and foreign companies engaged in real estate sector is at Annexure.
- (b) & (c): No such proposal is under consideration.

Annexure referred to in reply to Lok Sabha Starred Question No. 172 for 09.03.2016 regarding "Industry Status to Real Estate Sector".

Annexure

State/UT-wise number of active Indian and foreign companies in Real estate Sector in the country as on 31.12.2015				
Sl. No.	State/UT-wise	Indian Company	Foreign Company	Total
1	Andaman and Nicobar Islands	11	-	11
2	Andhra Pradesh	692	1	693
3	Arunachal Pradesh	9	-	9
4	Assam	457	-	457
5	Bihar	514	-	514
6	Chandigarh	698	-	698
7	Chhattisgarh	570	-	570
8	Dadar Nagar Haveli	9	-	9
9	Daman and Diu	1	-	1
10	Delhi	17,431	-	17,431
11	Goa	435	-	435
12	Gujarat	972	-	972
13	Haryana	2,121	-	2,121
14	Himachal Pradesh	137	-	137
15	Jammu and Kashmir	36	-	36
16	Jharkhand	371	-	371
17	Karnataka	2,261	-	2,261
18	Kerala	1,270	-	1,270

19	Madhya Pradesh	1,956	-	1,956
20	Maharashtra	11,160	-	11,160
21	Manipur	4	-	4
22	Meghalaya	11	-	11
23	Mizoram	1	-	1
24	Nagaland	3	-	3
25	Orissa	1,006	-	1,006
26	Pondicherry	27	-	27
27	Punjab	1,202	-	1,202
28	Rajasthan	3,054	-	3,054
29	Tamil Nadu	3,004	-	3,004
30	Telangana	2,211	-	2,211
31	Tripura	10	-	10
32	Uttar Pradesh	7,136	-	7,136
33	Uttarakhand	253	-	253
34	West Bengal	17,010	-	17,010
Grand Total		76,043	1	76,044

Foreign Company is any company or body corporate incorporated outside India which has a place of business in India whether by itself or through an agent, physically or through electronic mode; and conducts any business activity in India in any other manner as defined in Section 2(42) of the Companies Act, 2013.